

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-3362
TO BE ANSWERED ON-15.03.2018

FOREIGN INVESTMENT IN SOLAR SECTOR

3362. SHRI MALYADRI SRIRAM

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether solar energy plants have been/being set up with foreign investment in the country;
- (b) if so, the details thereof including the investment made by the foreign companies for the purpose, country-wise;
- (c) whether the Government plans to allow firms to bid tariffs in dollar to encourage the foreign investment and if so, the details thereof; and
- (d) the other steps taken by the Government for encouraging the solar power generation in the country?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R.K. SINGH)

(a) and (b) Foreign Direct Investment up to 100 per cent is permissible through automatic route for promotion of solar power generation in the country. As per report from the Department of Industrial Policy and Promotion, the country-wise details of Foreign Direct Investment (FDI) equity inflow during the period April, 2000 to December, 2017 received in 'Non-Conventional Energy' sector, which includes foreign investment in solar power are given in Annexure.

(c) The Government of India has no plans to allow firms to bid tariffs in dollar.

(d) The Government of India has launched several schemes for promotion of solar energy in the country. In addition, the Government is promoting solar power development by providing various fiscal and promotional incentives such as capital subsidy, accelerated depreciation, waiver of Inter State Transmission System (ISTS) charges and losses, viability gap funding (VGF), financing solar rooftop systems as part of home loan, preferential tariff for power generation through renewables, and permitting Foreign Direct Investment up to 100 per cent under the automatic route.

ANNEXURE

**ANNEXURE REFERRED TO IN REPLY TO PART (A) AND (B) OF LOK SABHA
UNSTARRED QUESTION NO. 3362 FOR 15.03.2018 REGARDING. FOREIGN INVESTMENT
IN SOLAR SECTOR**

COUNTRY-WISE FDI EQUITY INFLOWS FROM APRIL, 2000 TO DECEMBER,2017
SECTOR NON-CONVENTIONAL ENERGY

(Amount in US\$ Million)

S.No.	Name of the Country	Amount of FDI Inflows Total
1.	Australia	28.82
2.	Austria	3.46
3.	Bahamas	0.20
4.	Bahrain	16.51
5.	Belgium	0.03
6.	Bulgaria	0.25
7.	Canada	0.00
8.	Cayman Islands	6.10
9.	China	25.16
10.	Cyprus	22.08
11.	Denmark	2.16
12.	Finland	0.34
13.	France	142.70
14.	Germany	101.40
15.	Hongkong	38.75
16.	Indonesia	430.62
17.	Israel	0.00
18.	Italy	15.57
19.	Liechtenstein	0.48
20.	Japan	146.33
21.	Korea (North)	14.52
22.	South Korea	21.52
23.	Luxembourg	66.98
24.	Malaysia	312.72
25.	Mauritius	2467.19
26.	NRI****	0.12
27.	Netherlands	570.45
28.	Norway	0.21
29.	Philippines	44.73
30.	Portugal	0.00
31.	Qatar	0.08
32.	Russia	0.03
33.	Saudi Arabia	0.26
34.	Singapore	972.70
35.	South Africa	0.02
36.	Spain	360.09
37.	Sweden	0.25
38.	Slovenia	0.03
39.	Switzerland	0.73
40.	Turkey	0.00
41.	UAE	37.66
42.	United Kingdom	177.13
43.	U.S.A	140.32
44.	British Virginia	1.02
45.	Country Details Awaited	0.52
46.	Malta	0.00
47.	Georgia	0.00
48.	Seychelles	85.69
Grand Total *		6255.93

* Source: Inputs from Deptt. of Industrial Policy & Promotion